

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-2240(ND)2019
IA-1175-2022 IA-388/2022

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited**

... **Applicant/Petitioner**

Versus

M/s. Overnite Express Limited

... **Respondent**

Under Section: 7 of IBC (CIRP)

Order delivered on 18.07.2022

CORAM:

**SHRI. DHARMINDER SINGH,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 04.08.2022.



**(T.S. SINGH)
COURT OFFICER**